

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3143  
ANSWERED ON:13.12.2011  
STUDY ON CRIME AGAINST WOMEN  
Rajbhar Shri Ramashankar

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Centre for Social Research has conducted any study on crime against women in the National Capital Territory of Delhi;
- (b) if so, the details and the outcome thereof; and
- (c) the effective measures taken by the Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a)to(c): Ministry of Home Affairs has not sponsored any such study on crime against women by Centre for Social Research. As per Seventh Schedule, 'Police' and 'Public Order' are State subjects under the Constitution, and as such the primary responsibility of prevention, detection, registration, investigation and prosecution of crimes, including crimes against Women lies with the State Governments and Union Territory Administrations. However, the Union Government attaches highest importance to the matter of prevention and control of crime against Women. Ministry of Home Affairs has sent a detailed advisory dated 4th September, 2009 on crimes against Women to all State Governments / UTs. The advisory on women have inter-alia, advised to adopt appropriate measures for swift and salutary punishment to the persons found guilty of violence against women, improve the quality of investigations, minimize delays in investigations of crime against women, set up 'Crime against Women Cells' in districts, advised to undertake gender sensitization of the police personnel, special women courts and initiate steps for security of women working in night shifts at call centres. Majority of the States/ UTs have established 'Women Cells'. Some States/UTs have also set up 'All Women Police stations' at district level and 'Mahila /children help desk' at police station level.